ITEM NO.101 COURT NO.12 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 475/2019

THE STATE OF UTTAR PRADESH Appellant(s)

VERSUS

LATOORI Respondent(s)

[HIGH UP ON THE BOARD]

Date : 29-10-2026 This appeal was called for hearing today.

CORAM : HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE ARUN PALLI

For Appellant(s) : Ms. Ruchira Goel- 2477, AOR

For Respondent(s) : Amicus Curie, AoR

Ms. Sangeeta Kumar- 725, AoR
Ms. Vidushi Garg, Adv.

O R D E R

As prayed for on behalf of learned counsel for the petitioner — State of Uttar Pradesh, on the ground of personal inconvenience, list the matter next week.

(SACHIN KUMAR SRIVASTAVA)
COURT MASTER (SH)

(NIKITA SINGH)
COURT MASTER (NSH)

Signature Not Verified
Digitally Signed by SACHIN KUMAR SRIVASTAVA
Date: 2026.11.05 15:18:59 IST
Reason: